

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 8<sup>th</sup> December, 2014

No. HC.VII-04/2014/ 8009 /A. Hon'ble the Chief Justice(Acting) of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India has been pleased to release the following Officers of the Assam Judicial Service from the Registry of the Gauhati High Court, Guwahati on the dates mentioned against their names for the purpose of their joining in the new assignments:-

Sl.No.	Name of the Officers	Date of release
1.	Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati	06.01.2015
2.	Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati	06.01.2015
3.	Shri Pranjal Das, Registrar (Judicial), Gauhati High Court, Guwahati	31.01.2015
4.	Shri Raktim Duarah, Registrar (Administration), Gauhati High Court, Guwahati	06.01.2015
5.	Shri Mridul Kumar Kalita, Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati	31.01.2015
6.	Shri Chatra Bhukhon Gogoi, Joint Registrar (Recruitment), Gauhati High Court, Guwahati	06.01.2015

No.HC.VII-04/2014/ 8010 /A. On being released, Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati is posted as Special Judge, CBI, Assam, Guwahati, vice Shri Hitesh Kumar Sarma posted as Registrar General, Gauhati High Court, Guwahati.

Shri Bhattacharjee will hand over charge of his Office to Shri Hitesh Kumar Sarma, Registrar General designate, Gauhati High Court, Guwahati on 06.01.2015 and join his new assignment.

No.HC.VII-04/2014/ 8011 /A. On being released, Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati is transferred and posted as District and Sessions Judge, Golaghat, vice Shri Tarkeswar Lohar retired on 30.11.2014 on superannuation.

Shri Phukan will hand over charge of his Office to Shri Alokeswar Bhattacharyya, Registrar (Vigilance) designate, Gauhati High Court, Guwahati on 06.01.2015 and proceed to join his new assignment.

No.HC.VII-04/2014/ 8012 /A. On being released, Shri Pranjal Das, Registrar (Judicial), Gauhati High Court, Guwahati is transferred and posted as District and Sessions Judge, Kamrup, Amingaon, vice Shri Naba Kamal Bora to be retired on 31.01.2015 on superannuation.

Shri Das will hand over charge of his Office to Shri Mir Alfaz Ali, Registrar (Judicial) designate, Gauhati High Court, Guwahati on 31.01.2015 and proceed to join his new assignment.

No.HC.VII-04/2014/ 8013 /A. On being released, Shri Raktim Duarah, Registrar (Administration), Gauhati High Court, Guwahati is posted as Special Judge, Addl. CBI Court No.1, Assam, Chandmari, Guwahati, vice Shri Rajiv Goswami transferred.

Shri Duarah will hand over charge of his Office to Kamalendu Choudhury, Registrar (Administration) designate, Gauhati High Court, Guwahati on 06.01.2015 and join his new assignment.

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No.HC.VII-04/2014/ **8014** /A. On being released, Shri Mridul Kumar Kalita, Registrar –cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati is transferred and posted as District and Sessions Judge, Sonitpur, Tezpur, vice Shri Ajit Barthakur transferred.

Shri Kalita will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment.

No. HC.VII-04/2014/ **8015** /A. Hon'ble the Chief Justice (Acting) of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India has been further pleased to appoint the following Officers of the Assam Judicial Service in the Registry of the Gauhati High Court in the posts as shown below against their names in their Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charges.

Sl.No.	Name of the Officers	Designation
1.	Shri Hitesh Kumar Sarma, Special Judge, CBI, Assam, Guwahati	Registrar General, Gauhati High Court, Guwahati, vice Shri Mrinmoy Kumar Bhattacharjee transferred
2.	Shri Alokeswar Bhattacharyya, District and Sessions Judge, Dhubri	Registrar (Vigilance), Gauhati High Court, Guwahati, vice Shri Robin Phukan transferred.
3.	Shri Mir Alfaz Ali, District and Sessions Judge, Kamrup (M), Guwahati	Registrar (Judicial), Gauhati High Court, Guwahati, vice Shri Pranjal Das transferred.
4.	Shri Kamalendu Choudhury, District and Sessions Judge, Karimganj	Registrar (Administration), Gauhati High Court, Guwahati, vice Shri Raktim Duarah transferred.
5.	Shri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar	Joint Registrar (Recruitment), Gauhati High Court, Guwahati, vice Shri Chatra Bhukhon Gogoi transferred.

No. HC.VII-04/2014/ **8016** /A. The above Officers will join in the Registry of the Gauhati High Court, on the dates as mentioned below after handing over of charge as below:

- (a) Shri Hitesh Kumar Sarma, Special Judge, CBI, Assam, Guwahati, will hand over charge of his Court and Office to the Special Judge, Addl.CBI Court, No.1, Assam, Chandmari, Guwahati and take charge of the Office of the Registrar General, Gauhati High Court positively on 06.01.2015 from Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati.
- (b) Shri Alokeswar Bhattacharyya, District and Sessions Judge, Dhubri, will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Dhubri and proceed to take charge of the Office of the Registrar (Vigilance), Gauhati High Court positively on 06.01.2015 from Shri Robin Phukan, Registrar (Vigilance),Gauhati High Court, Guwahati.
- (c) Shri Mir Alfaz Ali, District and Sessions Judge, Kamrup (M), Guwahati, will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M),Guwahati and take over the charge of the Office of the Registrar (Judicial),Gauhati High Court, Guwahati positively on 31.01.2015 from Shri Pranjal Das, Registrar (Judicial),Gauhati High Court, Guwahati.
- (d) Shri Kamalendu Choudhury, District and Sessions Judge, Karimganj, will hand over charge of his Court and Office to Addl. District and Sessions Judge, FTC, Karimganj and proceed to take charge of the Office of the Registrar (Administration), Gauhati High Court positively on 06.01.2015 from Shri Raktim Duarah, Registrar (Administration), Gauhati High Court, Guwahati.
- (e) Shri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar, will hand over Charge of his Court and Office to the Addl. Chief Judicial Magistrate, Cachar, Silchar and proceed to take over charge of the Office of the Joint Registrar (Recruitment), Gauhati High Court, Guwahati on 06.01.2015 from Shri Chatra Bhukhon Gogoi, Joint Registrar (Recruitment), Gauhati High Court, Guwahati.

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No.HC.VII-04/2014/ 8017 /A. Shri Ajit Barthakur, District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Mir Alfaz Ali transferred.

Shri Barthakur will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Sonitpur, Tezpur and proceed to join at his new place of posting positively on 31.01.2015.

No.HC.VII-04/2014/ 8018 /A. Shri Rajiv Goswami, Special Judge, Addl.CBI Court, No.1, Assam, Chandmari, Guwahati is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Alokeswar Bhattacharyya transferred.

Shri Goswami will hand over charge of his Court and Office to the Special Judge, Addl.CBI Court, No.2, Assam, Chandmari, Guwahati and proceed to join his new assignment.

No.HC.VII-04/2014/ 8019 /A. Smti Susmita Phukan Khound, Addl. District and Sessions Judge, Fast Track Court, Nagaon, is transferred and posted as District and Sessions Judge, Karimganj, vice Shri Kamalendu Choudhury transferred.

Smti Phukan Khound will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8020 /A. On inauguration of the Court at Chirang, Shri Siddartha Pratim Moitra, Addl. District and Sessions Judge, Cachar, Silchar, is transferred and posted against the newly created post of District and Sessions Judge, Chirang, vide Govt. letter No.JDJ(E)-149/2005/11 dated 31.03.2007

Shri Moitra will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment on the day of inauguration of the Court at Chirang, which will be notified later on.

No.HC.VII-04/2014/ 8021 /A. Smt. Mitali Thakuria, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi, is transferred and posted against the newly created post of Principal Judge, Family Court, Barpeta, vide Govt. letter No.JDJ.83/2020/18 dated 11.11.2010.

Smt. Thakuria will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join her new assignment on the day of inauguration of Family Court at Barpeta, which will be notified later on.

No.HC.VII-04/2014/ 8022 /A. Shri Saiful Islam, Presiding Officer, Industrial Tribunal, Guwahati, is transferred and posted as Addl. District & Sessions Judge, Fast Track Court, Nagaon, vice Smti Susmita Phukan Khound transferred.

Shri Islam will hand over charge of his Court and Office to the Presiding Officer, Labour Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8023 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the high Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Shri Robin Phukan	Golaghat	Golaghat
2.	Shri Rajiv Goswami	Dhubri	Dhubri
3.	Smti Susmita Phukan Khound	Karimganj	Karimganj
4.	Shri Siddartha Pratim Moitra	Chirang	Kajalgaon
5.	Shri Mridul Kumar Kalita	Sonitpur	Tezpur

No.HC.VII-04/2014/ 8024 /A. Shri Aminur Rahman, Chief Judicial Magistrate, Karimganj, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Marigaon, vice Smti Pranita Rani Rajmedhi transferred on temporary promotion to Grade- I of the Assam Judicial Service.

Shri Rahman will hand over charge of his Court and Office to the Senior Judicial Magistrate, 1<sup>st</sup> Class, Karimganj and proceed to join his new assignment immediately.

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No.HC.VII-04/2014/ 8025 /A. Smt. Sabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj is transferred and posted as Chief Judicial Magistrate, Marigoan, vice Shri Utpal Rajkhowa transferred.

Smti Choudhury will hand over charge of her Court and Office to the District & Sessions Judge, Karimganj and proceed to join her new assignment after appointment of Shri Utpal Rajkhowa.

No.HC.VII-04/2014/ 8026 /A. On his release, Shri Chatra Bhukhan Gogoi, Joint Registrar (Recruitment), Gauhati High Court is posted as Civil Judge & Assistant Sessions Judge No.1, Kamrup (M), Guwahati, vice Shri Amir Uddin Ahmed already transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Gogoi will hand over charge of his Office to Shri Romen Baruah, Joint Registrar (Recruitment) designate, Gauhati High Court, Guwahati on 06.01.2015 and join his new assignment.

No.HC.VII-04/2014/ 8027 /A. Smt. Roushan Ara Rahman, Chief Judicial Magistrate, Barpeta is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, vice Shri Rockta Lal Das already transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Smti Rahman will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8028 /A. Shri Utpal Rajkhowa, Chief Judicial Magistrate, Marigaon, is transferred and posted as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam, vice Smti Barnali Mahanta transferred.

On being appointed by the Govt. of Assam, Shri Rajkhowa will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8029 /A. Smt. Rini Bharali, Civil Judge & Assistant Sessions Judge, Kokrajhar, is transferred and posted against the newly created post of Counsellor, Family Court, Barpeta, vide Govt. letter No. JDJ.83/2010/18 dated 11.11.2010.

Smti Bharali will hand over charge to District & Sessions Judge, Kokrajhar and proceed to join her new assignment on the day of inauguration of Family Court at Barpeta, which will be notified later on.

No.HC.VII-04/2014/ 8030 /A. On being released by the Govt. of Assam, Smti. Barnali Mahanta, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam is transferred and posted as Chief Judicial Magistrate, Barpeta, vice Smti Roushan Ara Rahman transferred.

Smti Mahanta will hand over charge of her Office to the senior Officer of the Judicial Department, Govt. of Assam and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8031 /A. Shri Nityananda Talukdar, Civil Judge & Assistant Sessions Judge, Hailakandi is transferred and posted as Chief Judicial Magistrate, Cachar, Silchar, vice Shri Romen Baruah transferred.

Shri Talukdar will handover charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8032 /A. Shri Anil Kumar Basfor, Addl. Chief Judicial Magistrate, Nalbari is transferred and posted as Chief Judicial Magistrate, Karimganj, vice Shri Aminur Rahman transferred.

Shri Basfor will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment.

No.HC.VII-04/2014/ 8033 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been appointed as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Chatra Bhukhon Gogoi	Kamrup (M)	Guwahati

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No.HC.VII-04/2014/ 8034 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Sabnam Choudhury	Morigaon	Morigaon
2.	Smti Barnali Mahanta	Barpeta	Barpeta
3.	Shri Nityananda Talukdar	Cachar	Silchar
4.	Shri Anil Kumar Basfor	Karimganj	Karimganj

No.HC.VII-04/2014/ 8035 /A. the Hon'ble High Court has been pleased to promote temporarily the following officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service from the date of their assuming charge. They will draw the usual pay of scale and allowances as admissible under the Rules. They are placed on probation as per Rules. The seniority of Shri S.S.A.Rahman to be notified later on.

1. Shri S. S. A. Rahman, Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya.
2. Shri A. M. Md. Mahiuddin, Sub-Divisional Judicial Magistrate (M), Bokakhat.
3. Smt. Monmee Sarma, Munsiff, Rangia.
4. Shri Rupak Rajak, Sub-Divisional Judicial Magistrate (M), Gossaigaon.
5. Smt. Jyotsna Das, Sub-Divisional Judicial Magistrate (M), Bajali.

No.HC.VII-04/2014/ 8036 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Offices, who have been promoted temporarily to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri S.S.A.Rahman	Karimganj	Karimganj (vice Smti Farhana Sultana transferred)
2.	Shri A.M.Md, Mahiuddin	Cachar	Silchar (vice Shri Kaushik Hazarika already transferred)
3.	Shri Rupak Rajak	Sivasagar	Sivasagar (vice Shri Chandransu Chaturvedy already transferred)
4.	Smti Jyotsna Das	Nalbari	Nalbari (vice Shri Anil Kumar Basfor transferred)

No.HC.VII-04/2014/ 8037 /A. On temporary promotion to Grade-II of the Assam Judicial Service, Smt. Monmee Sarma, Munsiff, Rangia is transferred and posted against the vacant post of Counsellor Family Court, Cachar.

Smti Sarma She will hand over charge of her Court and Office to District & Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8038 /A. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Margherita is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gossaigaon vice Shri Rupak Rajak temporarily promoted to Grade-II of the Assam Judicial Service.

Shri Medhi will handover charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8039 /A. Shri Debajit Parasar, Sub-Divisional Judicial Magistrate (S), Udalguri is transferred and posted as Sub Divisional Judicial Magistrate (M), Chapakhowa, Sadiya, vice Shri S.S.A. Rahman temporarily promoted to Grade-II of the Assam Judicial Service.

Shri Parasar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join his new assignment immediately.

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No.HC.VII-04/2014/ 8040 /A. Shri Nishanta Goswami, Sub Divisional Judicial Magistrate (S), Dibrugarh, is transferred and posted as Sub Divisional Judicial Magistrate (M), Margherita, vice Shri Rahul Medhi transferred.

Shri Goswami will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8041 /A. Shri Partha Sarathi Bhattacharjee, Sub Divisional Judicial Magistrate (S), Karimganj is transferred and posted as Sub Divisional Judicial Magistrate (M), Bokakhat, vice Shri A.M.Md. Mahiuddin temporarily promoted to Grade-II of the Assam Judicial Service.

Shri Bhattacharjee will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8042 /A. Smti. Kangki Rani Deka, Sub Divisional Judicial Magistrate (S), Goalpara is transferred and posted as Sub Divisional Judicial Magistrate (M), Bajali, vice Smti. Jyotsna Das temporarily promoted to Grade-II of the Assam Judicial Service.

Shri Deka will hand over charge of his Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8043 /A. Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri is transferred and posted as Sub Divisional Judicial Magistrate (S), Karimganj, vice Shri Partha Sarathi Bhattacharjee transferred.

Shri Baishya will hand over charge of his Court and Office to District & Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8044 /A. Shri Naguib Ahmed, Munsiff No. 1, Kamrup (M), Guwahati, is transferred and posted as Sub Divisional Judicial Magistrate (S), Goalpara, vice Smti. Kangki Rani Deka transferred.

Shri Ahmed will hand over charge of his Court and Office to District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8045 /A. Shri Nabajit Bhatta, Munsiff No. 2, Kamrup (M), Guwahati, is posted as Sub-Divisional Judicial Magistrate (S), Dibrugarh, vice Shri Nishanta Goswami transferred.

Shri Bhatta will hand over charge of his Court and Office to District & Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-04/2014/ 8046 /A. Shri Ranjan Brahma, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sonari, is transferred and posted as Munsiff No.1, Kamrup (M), Guwahati, vice Shri Naguib Ahmed transferred.

Shri Brahma will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8047 /A. Smti. Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita, is transferred and posted as Munsiff No. 1, Sivasagar, vice Shri Rajesh Bodo transferred.

Smti Khanikar will hand over charge of her Court and Office to District & Sessions Judge, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8048 /A. Shri Dewan Mubasshir Hussain, Munsiff No. 1, Cachar, Silchar, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita, vice Smti Chetana Khanikar transferred.

Shri Hussain will hand over charge of his Court and Office to District & Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8049 /A. Shri Rajesh Bodo, Munsiff No. 1, Sivasagar is transferred and posted as Munsiff, Rangia, vice Smti. Monmee Sarma promoted temporarily to Grade-II of the Assam Judicial Service.

Shri Bodo will hand over charge of his Court and Office to District & Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-04/2014/ 8050 /A. Smti. Gypsy Deb, Munsiff No. 2, Hailakandi is posted as Munsiff No. 1, Hailakandi, vice Shri Amarendra Hazarika transferred.

Smti Deb will hand over charge of her Court and Office to District & Sessions Judge, Hailakandi and join her new assignment immediately.

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No.HC.VII-04/2014/ 8051 /A. Smti. Munmee Neog, Munsiff No. 3, Kamrup (M), Guwahati, is transferred and posted as Munsiff No. 2, Kamrup (M), Guwahati, vice Shri Nabajit Bhatta, posted at the same station.

Smti Neog will hand over charge of her Court and Office to District & Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-04/2014/ 8052 /A. Smti. Barnali Sarmah, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur is transferred and posted as Munsiff No. 3, Kamrup (M), Guwahati, vice Smti. Munmee Neog posted at the same station.

She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-04/2014/ 8053 /A. Shri Amarendra Hazarika, Munsiff No. 1, Hailakandi is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri, vice Shri Arup Jyoti Baishya transferred.

Shri Hazarika will hand over charge of his Court and Office to District & Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

The power is personal to the Officers concerned and may be exercised by them at any station.

By order,

*Sd/- Sanjay Hazarika*

**JOINT REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-04/2014/ 8054 - 9120 /A.

Dated 08.12.2014

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.  
He is requested to take necessary steps :-
- (i) to invest the following Officers with the powers of District Judge:
  - (a) Shri Robin Phukan
  - (b) Shri Rajiv Goswami
  - (c) Smti Susmita Phukan Khound
  - (d) Shri Siddartha Pratim Moitra
  - (e) Shri Mridul Kumar Kalita
- (ii) to take necessary steps for investing Shri Saiful Islam with the powers of Addl. District Judge and Shri Chatra Bhukhon Gogoi with the power of Civil Judge
- (iii) to take necessary steps for releasing Smti Barnali Mahanta from the post of Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur and appoint Shri Utpal Rajkhowa as Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, \_\_\_\_\_
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Hitesh Kumar Sarma, Special Judge, CBI, Assam, Guwahati.
16. Shri Ajit Barthakur, District and Sessions Judge, Sonitpur, Tezpur.
17. Shri Alokeswar Bhattacharyya, District and Sessions Judge, Dhubri.
18. Shri Mir Alfaz Ali, District and Sessions Judge, Kamrup (M), Guwahati.
19. Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati.
20. Shri Kamalendu Choudhury, District and Sessions Judge, Karimganj
21. Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati.
22. Shri Rajiv Goswami, Special Judge, Addl. CBI, Court, No.1, Assam, Chandmari, Guwahati.
23. Shri Pranjal Das, Registrar (Judicial), Gauhati High Court, Guwahati.

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24. Shri Raktim Duarah, Registrar (Administration), Gauhati High Court, Guwahati.
25. Smti Susmita Phukan Khound, Addl. District and Sessions Judge, Fast Track Court, Nagaon.
26. Shri Siddartha Pratim Moitra, Addl. District and Sessions Judge, Cachar, Silchar.
27. Smti Mitali Thakuria, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi.
28. Shri Mridul Kumar Kalita, Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
29. Shri Saiful Islam, Presiding Officer, Industrial Tribunal, Guwahati.
30. Shri Aminur Rahman, Chief Judicial Magistrate, Karimganj.
31. Smti Sabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj.
32. Shri Chatra Bhukhon Gogoi, Joint Registrar (Recruitment), Gauhati High Court, Guwahati,
33. Smti Roushan Ara Rahman, Chief Judicial Magistrate, Barpeta.
34. Shri Utpal Rajkhowa, Chief Judicial Magistrate, Morigaon.
35. Smti Rini Bharali, Civil Judge & Asstt. Sessions Judge, Kokrajhar.
36. Smti Barnali Mahanta, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
37. Shri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar.
38. Shri Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, Hailakandi.
39. Shri Anil Kumar Basfor, Addl. Chief Judicial Magistrate, Nalbari.
40. Shri S.S.A. Rahman, Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.
41. Shri A.M. Md. Mahiuddin, Sub-Divisional Judicial Magistrate (M), Bokakhat. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.
42. Smti Monmee Sarma, Munsiff, Rangia.
43. Shri Rupak Rajak, Sub-Divisional Judicial Magistrate (M), Gossaigaon. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment immediately.
44. Smti Jyotsna Das, Sub-Divisional Judicial Magistrate (M), Bajali. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.
45. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
46. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Margherita.
47. Shri Debajit Parasar, Sub-Divisional Judicial Magistrate (S), Udalguri.
48. Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
49. Shri Partha Sarathi Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Karimganj.
50. Smti Kangki Rani Deka, Sub-Divisional Judicial Magistrate (S), Goalpara.
51. Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri.
52. Shri Naguib Ahmed, Munsiff No.1, Kamrup (M), Guwahati.
53. Shri Nabajit Bhatta, Munsiff No.2, Kamrup (M), Guwahati.
54. Shri Ranjan Brahma, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sonari.
55. Smti Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita.
56. Shri Dewan Mubasshir Hussain, Munsiff No.1, Cachar, Silchar.
57. Shri Rajesh Bodo, Munsiff No.1, Sivasagar.
58. Smti Gypsy Deb, Munsiff No.2, Hailakandi.
59. Smti Munmee Neog, Munsiff No.3, Kamrup (M), Guwahati.
60. Smti Barnali Sarmah, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur.
61. Shri Amarendra Hazarika, Munsiff No.1, Hailakandi.
62. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
63. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
64. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
65. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
66. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.
67. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

8/12/14

**JOINT REGISTRAR (VIGILANCE)**